

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2320
ANSWERED ON:10.03.2011
SETTING UP OF A COMMITTEE FOR PETROL PUMPS DEALERS
Balram Shri P.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government propose to form a committee to look into the demands of petrol pump dealers;
- (b) if so, the terms of reference of the committee; and
- (c) the time by which the committee is likely to submit its report?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) & (b): Yes, Madam. The Government had formed a Committee to consider the demands of Federation of All India Petroleum Traders (FAIPT) related to fixation of dealers' commission, current growth in the retail network of the public sector Oil Marketing Companies (OMCs), suggesting rationalization of the criteria for planning and operationalising new Retail Outlets (ROs), issues related with OMCs charging fees from the RO dealers for operating Pollution Under Control (PUC) facility and non-fuel activities (NFA) etc.

(c) : The Committee has submitted its report on dealer commission in January, 2011.